GOVERNMENT OF INDIA MINISTRY OF RURAL DEVELOPMENT DEPARTMENT OF RURAL DEVELOPMENT

LOK SABHA UNSTARRED QUESTION NO. 288 ANSWERED ON 02/12/2025

BENEFICIARIES UNDER PMAY-G IN KARNATAKA

288. Shri GovindMakthappaKarjol:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the number of beneficiaries belonging to Scheduled Castes (SCs), Scheduled Tribes (STs), women and other marginalized groups along with the number of households allotted/currently in the waiting list under Pradhan MantriAwasYojana (PMAY-G) in Karnataka, district-wise;
- (b) the steps taken to ensure that these vulnerable groups are identified and prioritized in the allotment process thereunder in Karnataka;
- (c) the steps taken to enhance transparency in the selection and allotment of PMAY-G houses in Karnataka; and
- (d) the measures taken to ensure timely completion and delivery of houses under PMAY-G in rural areas of Karnataka?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (DR. CHANDRA SEKHAR PEMMASANI)

(a): In order to achieve the target of "Housing for All" in rural areas, the Ministry of Rural Development is implementing Pradhan MantriAwaasYojana- Gramin (PMAY-G) with effect from 1st April, 2016 to construct 4.95 crore houses with basic amenities by providing assistance to eligible rural households by March 2029. The Union Cabinet has also approved the proposal "Implementation of the Pradhan MantriAwaasYojana- Gramin (PMAY-G) during FY 2024-25 to 2028-29" for the construction of additional 2 crore rural houses. As on 28.11.2025, a total target of 4.14 crore has been allocated to the States/UTs, out of which 3.86 crore houses have been sanctioned and 2.91 crore houses have completed. The number of beneficiaries belonging to Scheduled Castes (SCs), Scheduled Tribes (STs), women and other marginalized groups under Pradhan MantriAwasYojana(PMAY-G) in Karnataka, district-wise are available at below links on AwaasSoft:

https://rhreporting.nic.in/netiay/SocialProgressReport/Ownershipdeta ilsofhousessanctionedreport.aspx

https://rhreporting.nic.in/netiay/SocialProgressReport/Categorywisehousescompletedreport.aspx

Further, the number of households in the Awaas+ 2018 list under Pradhan MantriAwaasYojana - Gramin (PMAY-G) in Karnataka, district-wise as on 27.11.2025 is provided at Annexure I.

(b): Under PMAY-G, the scheme aims to provide benefit to the most vulnerable eligible beneficiaries based on housing deprivation parameters and exclusion criteria prescribed under Socio Economic Caste Census (SECC) 2011. Further, a minimum of 60% of the target allocated to each State/UT is earmarked for Scheduled Caste (SC)/Scheduled Tribes (ST) households subject to availability of eligible beneficiaries in the Permanent Wait List (PWL). The earmarking defines only the minimum limit that should be achieved and if the States/UTs so desire, they may add to the target under these categories to ensure saturation. Further, the Ministry allocates the targets to the State/UT as a whole and District-wise/Block-wise/Gram Panchayat wise targets are fixed by the State.

Further, under Pradhan MantriJanjatiAdivasiNyayaMahaAbhiyan (PM-JANMAN) of Ministry of Tribal Affairs, the provision of pucca house to the Particularly Vulnerable Tribal Groups (PVTG) households is one of the interventions being implemented by the Ministry of Rural Development. The target is to provide financial assistance to 4.90 lakh eligible PVTG beneficiaries in convergence with PMAY-G for the construction of pucca houses with basic amenities. As on 28.11.2025, a total of 4.71 lakh houses have been sanctioned and 2.40 lakh houses have been completed.

(c): The identification of beneficiaries under PMAY-G is based on the housing deprivation parameters and exclusion criteria prescribed under Socio Economic Caste Census (SECC) 2011. These criteria were applied on SECC 2011 database and a system generated priority list of households from the database was deliberated upon in Gram Sabha meetings. After due verification by the Gram Sabhas and completion of appellate process, Gram panchayat-wise Permanent Wait List (PWL) was prepared. Thereafter, Awaas+ 2018 survey was conducted during January 2018 to March 2019 to identify those beneficiaries who, though are eligible for inclusion in PWL, but claimed to be left out from the SECC 2011. In this exercise, the States/UTs uploaded details of additional households, which were also subjected to Gram Sabha verification and Appellate Process.

Further, it is also informed that the Union Cabinet has approved the extension of PMAY-G for 5 more years (FY 2024-25 to 2028-29) to provide assistance for the construction of 2 crore additional rural houses. In accordance with the approval of the Union Cabinet, a new survey is also being conducted for the identification of additional eligible households by the States/ UTs, including the State of Karnataka, using eKYC face-based authentication through the Awaas+ 2024 mobile app and with modified exclusion parameters.

- (d): The Ministry is taking the following steps to ensure timely completion and delivery of houses under PMAY-G in rural areas of Karnataka:
- 1. Regular review of progress at the level of Ministry.
- 2. Launch of PMAY-G analytic Dashboard for monitoring and supervision of the scheme.
- 3. Timely allocation of targets to the States/UTs and release of adequate funds.
- 4. Regular follow ups with the State to ensure release of central and state share of funds and provision of land to landless beneficiaries in rural areas.
- 5. Awards to the best performing States/UTs, Districts based on performance index dashboard, thereby creating healthy competition and motivation among the States/UTs for achieving the set targets.

ANNEXURE IN REPLY TO PART (a) OF LOK SABHA UNSTARRED QUESTION NO. 288 TO BE ANSWERED ON 02.12.2025.

The number of households in the Awaas + 2018 list under Pradhan MantriAwasYojanaGramin (PMAY-G) in Karnataka, district-wise and category-wise as on 27.11.2025 is as under:

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no.	District	ST	SC	Others	Minority
1	Bagalkote	1,526	4,461	25,343	1,950
2	Ballari	7,016	5,566	13,545	2,090
3	Belagavi	5,193	7,317	89,810	7,978
4	Bengaluru	49	545	758	10
5	Bengaluru Rural	182	502	468	28
6	Bidar	5,734	8,873	37,040	7,658
7	ChamarajaNagara	4,971	11,510	21,696	1,564
8	Chikkaballapura	1,026	1,633	3,161	393
9	Chikkamagaluru	191	1,245	1,607	77
10	Chitradurga	5,853		16,429	816
11	Dakshina Kannada	53	148	1,350	358
12	Davanagere	1,762	2,295	4,640	563
13	Dharwar	1,580	2,020	37,298	6,720
14	Gadag	1,711	3,610	33,823	3,670
15	Hassan	687	6,832	33,068	1,060
16	Haveri	2,293	3,506	22,005	5,221
17	Kalaburagi	657	11,308	84,501	14,261
18	Kodagu	433	977	2,339	178
19	Kolar	737	3,149	5,256	528
20	Koppal	3,960	4,301	32,204	3,352
21	Mandya	277	3,398	20,300	75
22	Mysuru	3,420	5,503	12,989	318
23	Raichur	10,528	8,281	37,840	5,467
24	Ramanagara	60	493	800	25
25	Shivamogga	313	1,058	4,149	243
26	Tumakuru	2,816	5,934	23,220	1,454
27	Udupi	4	31	76	11
28	Uttara Kannada	400	573	4,760	397
29	Vijayanagara	931	1,243	2,303	333
	Vijaypura	629		54,028	8,538
	Yadgir	3,930	6,272	29,653	3,476
	Total	68,922	1,26,521	6,56,459	·
